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For Immediate Release

Telecom Regulatory Authority of India

TRAI Releases Clarifications / Reconsideration of Recommendations on "Reforming the Guidelines for Transfer / Merger of Telecom Licenses" dated 21.02.2020

New Delhi, 27th November 2021 – The Telecom Regulatory Authority of India (TRAI) had sent its recommendations on "Reforming the Guidelines for Transfer / Merger of Telecom Licenses" on 21.02.2020 to the Department of Telecommunications (DoT). DoT vide its letter dated 14th October 2021 referred back some of the recommendations for reconsidered opinion/recommendations.

- 2. After considering the views given by the DoT, the Authority has furnished its response to the Government. The response to the Government has been placed on TRAI's website www.trai.gov.in.
- 3. For any clarification/information, Shri S.T. Abbas, Advisor (Network, Spectrum and Licensing), TRAI may be contacted at email advmn@trai.gov.in.

(V. Raghunandan)
Secretary, TRAI